

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.108(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President


Ms. Deepa Krishan
Hon'ble Member (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: M/s. Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. P. V. Kapur Sr. Adv.	}	for Respondents	
2. Mr. Pawan Sharma Adv.			
3. Mr. Sidharth Agarwal Adv.			
4. Ms. Divya Bhalla Adv.			
5. Mr. Anuj Shah			

1. Mr. Sudhinto Sarkar, Sr. Adv.	}	for <u>petitioners</u>	
2. Mr. Vinod Kumar Ganda, Sr. Adv.			
3. Mr. Vipul Ganda, Adv.			
4. Mr. Talem Mehta, Adv.			
5. Ms. Shelly Khanna, Adv.			





ORDER

The date of hearing of above CP is tomorrow i.e. 23rd May 2017. List this application along with main case tomorrow.

List on 23rd May, 2017


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17 (Kanta)